

Content Details

I. LEGAL - Courts & Tribunals

1. SUPREME COURT (1950 till current)

- Full Text Judgments on all subjects of law of Supreme Court of India since 1950
- Case Notes (Judgments that do not have Case Notes are those which do not have a point of law)
- Citing Reference in Judgments since inception
- Follow up of the High Court Cases to the Supreme Court
- Ratio Decidendi and Authorities Referred in selected Case Laws
- Hyperlink to Cases Referred
- Cases Overruled / Reversed Status
- Hyperlink to Acts, Rules and Orders
- Multiple Equivalent Citations to 100 + journals

2. HIGH COURTS

Full Text Judgments (on all subjects) of following High Courts:

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	1874-till current	GUWAHATI	1948-till current	MADRAS	1860-till current
ANDHRA PRADESH	1950-till current	HIMACHAL PRADESH	1948-till current	ORISSA	1948-till current
BOMBAY	1860-till current	J&K	1950-till current	PATNA	1919-till current
CALCUTTA	1860-till current	JHARKHAND	2000-till current	PUNJAB & HARYANA	1947-till current
CHHATTISGARH	2000-till current	KARNATAKA	1949-till current	RAJASTHAN	1948-till current
DELHI	1966-till current	KERALA	1949 -till current	SIKKIM	1977-till current
GUJARAT	1947-till current	M.P.	1949 -till current	UTTARAKHAND	2001-till current

Includes:

- Casenotes
- Follow up of the High Court Cases to the Supreme Court
- Supreme Court status of Judgments
- Multiple Equivalent Citations to 100 + journals
- Hyperlink to Cases Referred
- Hyperlink to Acts and Rules

Pre 1950 Cases

- Federal Court
- Peshawar
- Lahore
- Privy Council
- Nagpur
- Rangoon
- Oudh
- Sindh

3. ORDERS OF TRIBUNALS & COMMISSIONS

- Appellate Authority for Industrial and Financial Reconstruction
- Appellate Tribunal for Electricity (APTEL)
- Armed Forces Tribunal
- Authority for Advanced Rulings
- CEGAT/CESTAT
- Central Administrative Tribunal
- Central Electricity Regulatory Commission (CERC)
- Central Information Commission (CIC)
- Central Sales Tax
- Company Law Board
- Competition Appellate Tribunal
- Competition Commission of India
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellant Tribunal
- Debts Recovery Tribunal
- EPFAT-Employee Provident Fund Appellate Tribunal
- Income Tax Appellate Tribunal
- Intellectual Property Appellate Board
- Monopolies & Restrictive Trade Practices Commission
- National Consumer Disputes Redressal Commission
- SEBI/Securities Appellant Tribunal
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement and Appellate Tribunal
- Trade Mark

4. US SUPREME COURT CASES (1754 till current)

5. BARE ACTS

- More than 1,100 Central Bare Acts incorporating latest amendments
- Over 1,000 most frequently used State Bare Acts
- Text of Amending Acts since 1860 available separately
- Rules, Regulations & Schemes and Orders
- Separate listing of Repealed Acts and corresponding repealing acts
- Alphabetical and Chronological Indexes to view the Acts
- Tracking the history of amendments in Acts by way of footnotes
- Pending bill in Parliament linked to respective Acts

6. BILLS IN PARLIAMENT, ORDINANCES

- Full text of Bills introduced/ passed in both houses of Parliament
- Objective Column in Bills
- Ordinances
- Committee Reports

7. NOTIFICATIONS & CIRCULARS

- Agriculture
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Civil Aviation
- Coal
- Commerce & Industries
- Communication & IT
- Consumer Affairs, Food & Public Distribution
- Environment & Forest
- External Affair
- Finance & Corporate Affairs
- Food Processing Industries
- Health & Family Welfare
- Home Affairs
- HRD
- Information & Broadcasting
- IRDA
- Labour
- Law & Justice
- Micro Small & Medium Enterprises
- Mines
- Ministry of Railways
- Ministry of planning & Programme Implementation
- Ministry of Earth
- Ministry of Minority Affairs
- Overseas Indian Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Power
- Press Information Bureau
- RBI
- Road & Highways Transport
- Rural Development
- Science and Technology
- SEBI
- Shipping
- Social Justice and empowerment
- Steel
- Textile
- TRAI
- Urban Development
- VAT Notifications
- Water Resource
- Women & Child Development
- Youth Affairs and Sports
- Other Ministries & Departments

8. FORMS ON 30 SUBJECTS OF LAW ARE COVERED.

9. COMMITTEE REPORTS

- Constituent Assembly Debates
- Law Commission Reports
- Police Commission Reports
- Manual of Election Law
- Subject Specific Reports.

10. DRAFT AGREEMENTS & DEEDS ETC.

11. COMPLIMENTARY SERVICES

- Cause List (link to NIC)
- Case Status
- Court Calendars
- Disposed & Pending cases
- Legal Dictionary
- Maxim
- Status and Daily Orders

II. BUSINESS & POLICY

1. WTO

- Directorate General of Safeguards, Govt. of India
- FAQs
- Indian Government proposal
- Legal Texts and Documents and more
- New Issue in WTO
- Overview & Membership of WTO
- PIB
- Recent Dispute Decisions Taken in WTO specifically related to India and other Countries
- Reports on the work programme on electronic commerce
- Rounds and Conferences
- Trade & Competition Policy
- Trade & Investment Measure
- Trade Debt & Finance
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Info Communication
- Trade Policy Review Mechanism
- Transparency in Government Procurement
- WTO Annual Reports & Trade Reports
- WTO discussion papers
- WTO regime & Small Scale Industries

2. ANTI-DUMPING

- Annual report of Ministry of Commerce
- Anti-Dumping & Exporters
- Anti-Dumping & Importers (Questionnaires)
- Anti-Dumping Dispute Settlement
- Anti-Dumping Guideline
- Anti-Dumping investigations initiated by India against other countries
- Anti-Dumping Legislation/Acts
- Anti-Dumping Procedures & WTO
- Appeals against findings of designated authority
- Directorate General of Safeguard and Central Excise Notifications
- Documentations and text related to Anti-Dumping Procedures
- FAQs
- Global perspective of Anti-Dumping
- Introduction
- Notification & Circulars
- References & Acknowledgements
- Relevant & Anti-Dumping Documents of other Countries
- WTO Anti-Dumping Committee Reports

3. ARBITRATION

- Arbitral Laws of other Countries
- Arbitration Cases from India
- Arbitration cases of England and United States
- Arbitration In India-Acts, Rules, notifications, reports, schemes, press releases & countries notified under Section 2 of Foreign Award Act, 1961, Arbitration & Conciliation Act, 1996
- Country wise list of institutions providing services in international commercial Arbitrations
- International Convention and Treatises on Arbitration
- International Statues
- Introduction to Arbitration including International Commercial Arbitration
- List of Institutions providing Services in Arbitration in India
- Model Arbitration Agreements
- Rules and Procedures of various international and specialized arbitral institutions
- UNCITRAL Model Laws on Arbitration

4. CYBER / IT LAWS / IPR

4.1 CYBER / IT LAWS

- Bills
- Central Acts
- Cyber Law Cases (WIPO)
- Domain Name Dispute Cases (ICANN)
- Domain Name System
- Electronic Governance
- FAQs
- Guidelines & Forms
- ICANN Cases
- International Cyber Crime Cases
- International Reports / Guidelines / Acts
- NAF Cases
- Regulations and Notifications related to Cyber Law in India
- Internet corporation for Assigned names & Numbers (ICANN)

4.2 INTELLECTUAL PROPERTY RIGHTS (IPR)

- Articles
- Case Studies (Indian cases)
- Committee Reports
- Copyrights
- Current & Landmark Intellectual Property Cases of the Courts of England and US, NAF, ICANN & WIPO Cases.
- Database on the Internet
- Designs
- Dispute Prevention and Settlement
- FAQs
- Geographical Indications
- Intellectual Property Rights (Imported goods) Enforcement US (3rd edition) Rules, 2007
- International cases - US/UK for Patent, TM, Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
- IPR Regime in India
- IP in E-Commerce Environment
- IP Strategies
- Key Contacts & Addresses related to IPR
- Manual of Patent examining procedures and practices
- Other forms of Intellectual Property Rights
- Patent & Design TM & GI / Notifications
- Patents
- Sectoral View
- Specific Forms related to Intellectual Property Rights
- Trade Mark Examining Procedures and practices
- Trade Marks (TM)
- World Trade Organization (WTO) & Intellectual Property
- International Scenario

4.3 INDIAN CASES OF IPR

- Supreme Court
- High Courts
- Tribunals including Copyright Board, IPAB & Trade Mark

5. FOREX & BANKING

- Acts & Rules Governing Banking in India
- AP (DIR) Circulars
- Banking Cash Transaction Tax Act/Rules
- Banking OMBUDSMAN'S scheme
- Cases on Banking
- Committee Reports/Recommendations
- Debt Recovery Tribunal
- Exchange Control Manual (as on date)
- FAQs
- FDI Policy
- FEDAI
- FEMA Regulations and Notifications
- Foreign Direct Investment Manual
- Foreign Exchange Management Act, 1999
- Miscellaneous
- Guidelines for Foreign and Private banks
- Monetary, Credit Policy & Annual Policies
- RBI Forex Report (2004)
- Review of Annual Policies
- UCPDC, URCT, URC 522, URBR 525

6. CAPITAL MARKET

- Acts
- Circulars & Notifications
- Committee Reports/Concept Papers
- Corporate Governance
- Depositories
- Derivatives
- FII, Arbitrators
- Future & Option
- High Courts, Company Law Board and
- Investor Education
- Judgments and Orders of Supreme Court
- Link to Market Regulators Abroad
- Listing Agreements for Debentures, Equity
- Market Regulators Abroad
- Mutual Funds
- Ordinance
- Press Releases
- Schemes
- SEBI (Rules, Regulations and Guidelines)
- SEBI/SAT on company cases
- Secretarial Standards
- Stock Exchanges

7. CORPORATE LAWS

- Acts
- Committee Reports
- Company Cases
- Company Law procedures
- Competition Law
- Compliance Schedule
- Directions
- Limited Liability Partnership
- Mergers, Acquisitions - Overview
- Notifications & Circulars
- Due Dates & Penalties
- Forms
- Regulations
- Resolutions
- Rules

8. COMPETITION LAWS

- Acts/Rules/Notifications
- Articles
- Comparative Study: Competition Laws of India, US, UK and EU with Important Case Laws
- Competition Laws: India
- FAQs
- Indian Cases Including Competition Appellate Tribunal
- International Agreements and Guidelines
- International Cases
- International Competition Laws (US, UK & EU)
- Reports

9. EMPLOYMENT LAWS *(Module covers Labour, Industrial and Service Laws)*

- Annual Report
- Bills/Ordinances
- Committee Reports
- FAQs
- Forms
- Guidelines
- Indian Case Laws (SC & HC)
- International Conventions
- International Case Laws
- Key Contacts
- Legislative Enactment
- Minimum wages and state Notifications
- Notifications from 1990 till Date
- PIB Releases
- Pension
- Rules and Regulations
- Schemes

10. DIRECT TAXATION

- Accounting Standards
- Acts
- Articles
- CBDT Guidelines
- Challans
- Changes in Statute-Effect on existing laws
- Committee Report
- Double Taxation Avoidance Agreements
- Finance Acts [till Finance Act, 2010]
- Forms
- Important Dates
- Income Tax Rates
- International Taxation
- Judgments of Supreme Court & High Courts on Direct Taxation and Orders of ITAT
- Notifications & Circulars
- Ready Reckoner on Direct Taxes
- Rules
- Schemes
- Secretarial standards issued by ICSI
- Transfer Pricing

11. INDIRECT TAXATION

- Bonds
- Central Acts
- Central Customs Tariff
- Central Excise Tariff
- Circulars
- Committee Reports
- Education Cess
- Finance Acts [till Finance Act, 2010]
- Forms/Bonds/Applications
- Judgments of Supreme Court and High Court on Indirect Taxation and Orders of CEGAT/CESTAT
- Manual/Exim Policy & Procedures/FTP
- Notifications & Circulars
- Rules & Regulations
- Service Tax-Acts, Rules, Forms, Obligations, Services, Articles

12. VAT (Value Added Tax)

- Acts & Ordinances
- Committee Reports
- FAQs
- Forms
- History
- Implementation and Hurdles
- Model VAT Bill, 2003
- Notifications
- Rules and Regulations
- Schedules
- Schemes / Guidelines / Drafts
- VAT Finder
- VAT Glossary
- White Paper on VAT

13. FOREIGN TRADE POLICY AND PROCEDURES

- Agreement on South Asia Free Trade Area (SAFTA)
- Annual Supplement
- Appendices and Aayaat Niryaat Form
- DGFT Notification/Public Notices/Circulars/Trade Notices
- DGFT Public Notices
- Exim Policy/Duty Drawback Rates/DEPB Rates
- FAQs
- Foreign Trade Policy 2009-2014
- Foreign Trade Procedure 2009-2014
- Forms
- Handbook of procedures
- Highlights of Foreign Trade Policy
- Import - Export code
- Inland Container Depot & Container Freight Station (ICD & CFS)
- ITC Classification
- Press Releases
- Rules & Acts
- Trade Agreement
- Trade Promotion, Facilitation & Foreign Trade Procedure

14. HUMAN RIGHTS

- Central Acts
- Committees/Commissions on Human Rights
- Court Procedures and Decisions
- Forms
- Historical Documents on Human Rights
- Indian Statutes on Human Rights
- International Documents ratified by India
- International Human Rights Documents
- International Regional Conventions
- PIB & Current issues relating to other countries & India
- Reports on Human Rights in India
- Rules & Regulations
- Special Groups Rights

15. INDIAN INDUSTRIAL POLICIES & PROCEDURES

- Acts
- Administration set up of Department of IPP
- Different Forms related to the Industrial Policy to set up an industry in India
- Entry Strategy for Foreign Investors
- FAQs
- FIPB Case Approval in India (Latest Cases)
- Framework of the Industrial Policy of India & FDI Policy
- Guidelines
- Industrial Procedures in India
- Information relating to FDI, FTZ, EOU, EPZ
- Investment Promotion & Facilitation
- Key Contacts & Addresses
- Latest Notifications with Archives
- NRI Investment Policy
- Press Releases & Press Notes
- Rules, Order & Schemes
- Sectoral Policies
- Small Scale Industrial Policy and Annual Reports
- Statistics Related to Industrial Policy
- Trade Investment & Facilitators

16. ENVIRONMENT

- Air
- Biodiversity
- Energy
- Acts
- Annual Reports
- International Agreements & Conventions
- International Cases
- Introduction
- Judgments of Supreme Court and High Court
- Water
- Wildlife
- Infrastructure / Industry
- Key Contacts
- Notifications (1981 onwards)
- Other related provisions
- PIB releases on Environmental Issues
- Policies & Schemes
- Rules

17. MEDIA AND COMMUNICATION LAWS

- Acts
- Annual Reports
- Bills & Ordinances
- Code and Guidelines
- Committee Reports
- FAQs
- Forms
- International Cases
- Introduction & background
- Notifications
- Policies
- Press Releases
- Telecom Tariff Orders
- Treaties & Conventions
- Rules and Regulations

18. INSURANCE

- Acts And Rules Governing Insurance
- Actuaries
- Allied Acts - Relevant Provisions
- Articles
- Circulars/Notifications Issued By IRDA
- Committee Reports/Annual Reports
- Forms and Bills
- Guidelines
- International Cases
- Life Insurance
- Press Releases
- Regulations
- Reinsurance
- Service Tax Provisions
- Third Party Administrators (TPA)

19. POWER AND ENERGY

- Annual Reports of Power
- Articles
- Committee Reports
- Foreign Direct Investment Notifications & Circulars:
 - Department of Atomic Energy
 - Ministry of Coal
- Guidelines/ Schemes/ Orders
- Case Laws
- International Documents (Treaties, Agreements and Conventions)
- Ministry of Petroleum and Natural Gas
- Ministry of Power
- Legislations
- Policies and Procedures
- Conventions

20. MINES AND MINERALS

- Introduction
 - Acts
 - Rules and Regulations
 - Notifications
 - Press Releases
 - Judgments of Supreme Court and All High Courts
 - Policies and Procedures
 - Guidelines and Schemes
 - Annual Reports
 - Committee Reports
 - Forms
- Notifications & Circulars issued by the Ministry of Coal & Ministry of Mines

21. COMPLIANCE

Compliance Schedule for a company under

- Company Laws
- Labour Laws
- Security & Exchange Board of India
- Income Tax
- Central Excise Tax
- Service Tax
- CA Certificates

It includes all requisite forms (with instruction files), Acts, Schemes, Rules and Regulations, Circulars, Guidelines and listing Agreements.

SECONDARY MATERIAL

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Arbitration Act
- Code of Civil Procedure
- Code of Criminal Procedure
- Companies Act
- Constitution of India
- Consumer Protection Act
- Copyright Act
- Factories Act
- Indian Contract Act
- Indian Evidence Act
- Indian Stamp Act
- Industrial Disputes Act
- Limitation Act
- Specific Relief Act
- Transfer of Property Act
- Workmen Compensation Act

Legal summary on Income Tax Act: Legal Summary gives a brief outline on the various provisions of the Income Tax Act, 1961 and gist of the case laws with equivalent citations.

MANUPATRA E BOOKS

Books published by Manupatra are available in E Format

DICTIONARY

Wharton's Law Lexicon

Download the Smart Phone Application and point your phone camera at the graphic for more details



Manupatra Information Solutions Pvt. Ltd.

Head Office: B-37, Sector-1, Noida-201301

Phone: 91 (120) 4014515/524

Fax no.: 0120-4014512

Toll Free: 1800 103 3550

Mon-Fri 9am - 6pm

Email: contact@manupatra.com

Branch Office

- Ahmedabad
- Allahabad
- Bangalore
- Chandigarh
- Chennai
- Cuttack
- Hyderabad
- Jaipur
- Kolkata
- Mumbai
- Delhi/Noida
- Pune
- Patna